

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 439 OF 2025**

IN THE MATTER OF:

News Item titled “Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action” appearing in The Times of India dated 14.08.2025

MEMO OF PARTIES (As Per ORDER DATED 01.09.2025)

News Item titled “Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action” appearing in The Times of India dated 14.08.2025

VERSUS

1. Punjab Pollution Control Board
Through its Member Secretary,
Head Office, Vatavaran Bhawan, Nabha Road, Patiala-147001
Email: msppcb@gmail.com (Respondent No.1)
2. Department of Water Supply & Sanitation, Punjab
Through its Principal Secretary,
Pb Civil Sectt-2, Sector-9, Chandigarh-160009
Email: secy.wss@punjab.gov.in (Respondent No.2)
3. Department of Health and Family Welfare, Punjab
Through Principal Secretary,
Punjab Mini Secretariat, Chandigarh-160009
Email: pshfw@punjab.gov.in (Respondent No.3)
4. Central Pollution Control Board
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.4)